

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 205
IB-246/ND/2020

IN THE MATTER OF:
M/s. Becon Pipe Industries

...PETITIONER

Vs.

M/s. TSL Electro Power Pvt. Ltd.

...RESPONDENT

Section
Under Section 9 of IBC

Order delivered on 13.03.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :
For the Respondent/ Corporate-debtor :Mr. Videh Vaish, Advocate

ORDER

Learned counsel for the respondent is present and seeks time to file affidavit in pursuant to the order dated 25th February, 2020. Post the matter to 27th March, 2020.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(Abni Ranjan Kumar Sinha)
Member (J)